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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(CAA)/140/230/HDB/2017 |
| NAME OF THE COMPANY | MN Bio Technology Private Limited |
| NAME OF THE PETITIONER(S) | MN Science & Technology Park Pvt. Ltd & |
| NAME OF THE RESPONDENT(S) | MN Bio Technology Private Limited |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---------------------------------------|-------------|---------------------------------|---|
| V.B. Raju An VS Raju An petitioner | Advocate | Vbraju1@gmail.com 9849120947 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri. V.B. Raju on behalf of Shri. VS Raju, learned counsel for the petitioner.

Post the case on 15.12.2017.


Member (Technical)


Member (Judicial)